

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.1032/93

Date of Order: 13.11.96

BETWEEN :

N.Anjayulu .. Applicant.
AND

1. The Post Master General,
Hyderabad Region,
2. ~~Union of India, rep. by its
Secretary, Postal Dept.,
Ministry of Telecommunications,
New Delhi.~~
3. Superintendent of Post Offices,
Mahabubnagar Division,
Mahabubnagar. .. Respondents.

4. Narayan Goud. - - -

Counsel for the Applicant .. Mr.B.Sudhakar Reddy
Counsel for the Respondents .. Mr.N.V.Ramana

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

- - -
O R D E R

X Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) X

- - -
None for the applicant. Mr.V.Rajeswara Rao for
Mr.N.V.Ramana, learned standing counsel for the respondents.

2. This OA is filed for quashing the appointment order
No.ST/14-3-/MBNR dated 4.1.93 appointing R-4 as Branch Post Master,
Seri Venkatapuram, Koilkonda Mandal by holding it illegal and
void and for a consequential direction to select the applicant
as B.P.M. Seri Venkatapuram, Koilkonda Mandal.

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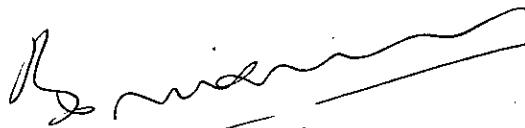
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3. This application has come up for final hearing on 8.11.96 when the learned counsel for the applicant was not present. It was posted for dismissal today. Even today the learned counsel for the applicant is not present.

4. In view of the above, the OA is dismissed for non-prosecution by the applicant. The above order is

5. No costs.

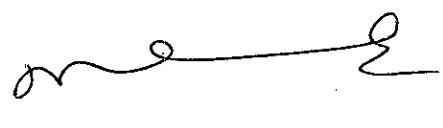

(B.S. JAI PARAMESHWAR)

Member (Judl.)

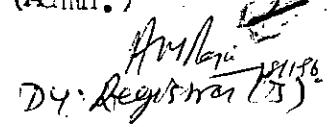
13/11/96

Dated: 13th November, 1996

(Dictated in Open Court)


(R.RANGARAJAN)

Member (Admn.)


D.Y. Registrar (T)

sd

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MA 1032/93

Typed By
Compared by

Checked By
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)
Hon Mr. B.S. Jai Parmeshwar M(L)

DATED: 13/11/98

ORDER/JUDGEMENT

R.A./C.P./M.A.N.B.

O.A. NO. 1032/93.

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

~~DISPOSED~~ OF WITH DIRECTIONS

~~DISMISSED~~

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

~~NO ORDER AS TO COSTS.~~

YLKR

11 COURT
केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal
देवाल /DESPATCH

6 DEC 1996

हैदराबाद न्यायपीठ
HYDERABAD BENCH

~~C. D.~~
M. Ch. de la
Cause with regards
to
other